

Dated- 18th June, 2020

To,

- I) Commissioner of Food Safety of all States/UTs
- II) All Central Licensing Authorities

Sub- Enhancing surveillance, sampling and Enforcement to check the use of Golden Syrup/Invert Sugar Syrup/Rice Syrup in Honey-reg.

Sir/Madam,

Please refer to this office earlier communication dated 23.12.2019 on the above captioned subject (copy enclosed).

2. In order to curb the misuse of Golden Syrup/Invert Sugar Syrup/Rice Syrup and to ensure the quality of Honey as per the standards prescribed under Sub regulation 2.8.3 of FSS (Food Products Standards and Food Additives) Regulations, 2011, it was requested to undertake surveillance, sampling and inspection at regular intervals to the premises of the honey manufacturing/processing units under your respective jurisdictions.
3. Further, through the communiqué dated 20.05.2020 (copy appended herewith), certain directions were given regarding issuance of import clearance of above mentioned products so as to ensure compliance of the above referred letter.
4. In continuation of above, it is requested that details of surveillance, sampling and inspection-activities undertaken may please be communicated to this office along with action taken report in cases of non-compliances by FBOs latest by 26th June, 2020.

Enclo- As stated above

Yours faithfully,



(Sanjeev Kumar)

Deputy Director (Regulatory Compliance)

File No. 3(5) 2016/Honey/Enf/FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
Regulatory Compliance Division
FDA Bhawan, Kotla Road, New Delhi - 110002

Dated, 23rd December, 2019

To,

- (i) Commissioner of Food Safety of all States/UTs
- (ii) All Central Licensing Authorities

Subject: Enhancing Surveillance, Sampling and Enforcement to check the use of Golden Syrup/Invert Sugar Syrup/Rice Syrup in Honey.

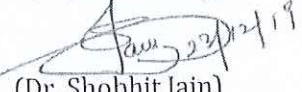
Sir/Madam,

Food Safety and Standards Authority of India (FSSAI) has been informed that Golden Syrup/Invert Sugar Syrup/Rice Syrup are sometimes used in production of Honey being cheaper in cost and due to having similar physical properties and easy availability.

2. It may be noted that standards of Honey have been prescribed under Sub-Regulation 2.8.3 of Food Safety and Standards (Food Products Standards and Food Additives) Regulations. To ensure the quality of honey and to contain the misuse of Golden Syrup/Invert Sugar Syrup/Rice Syrup in production of honey, the premises of honey manufacturing/processing units are required to be inspected at regular intervals. During inspections if any evidence or presence of Golden Syrup/Invert Sugar Syrup/Rice Syrup in any containers/jars/receptcles is detected for which FBO is unable to account to the satisfaction of the Inspecting Officer the concerned FBOs are required to be prosecuted as per penal provisions contained under Section 57 of FSS Act, 2006.

3. In view of the above, it is requested to carry out surveillance, sampling and inspections of the premises of honey manufacturing/processing units under your jurisdiction to check the use of Golden Syrup/Invert Sugar Syrup/Rice Syrup in Honey periodically and submit action taken report to this office.

Yours sincerely,


(Dr. Shobhit Jain)

Executive Director(Regulatory Compliance)

Copy to :-

- (i) All Food Business Operators
- (ii) CITO, FSSAI

: With request to upload it on website.